

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 342 of 2020

IN THE MATTER OF:

Sai Syntex Co.

...Appellant

Versus

Atlanti Spinning & Weaving Mills Ltd.

...Respondent

Present:

For Appellant : Ms. Arya Nair, Advocate

For Respondent : Mr. Nikhil Jain and Ms. Sakshee Sharma, Advocates

O R D E R

16.03.2020 Ms. Sakshee Sharma, learned counsel appearing on behalf of the Respondent seeks and is allowed a week's time to file reply along with her Vakalatnama. Rejoinder, if any, be filed within a week thereof.

Post the matter 'for Admission (After Notice) on **20th April, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/rr/